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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 03.10.2017.


PRESENT: Hon'ble Member(J) **Shri Ratakonda Murali**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 41/16	TP 44/17	For non-compliance of objections raised on Form No.5	433(e)	Rajasthan Steel Suppliers Vs UPT Fabrication Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
36	<i>Toisha Choudhan</i> 9611909525	<i>Petitioner</i>	

Counsel for petitioner is present. She has filed one memo along with information obtained from India Post website and also the postal receipt that notice issued to the respondent debtor is served. The respondent debtor is called, absent. No representation.

List it for consideration on 09.10.2017.



MEMBER (J)